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SLP(C)No. 5347 OF 2003
ITEM No.58

Court No. 6

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.5347/2003

(From the judgement and order dated 19/09/2002 in WP 4748/01
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ORS.

Petitioner (s)

VERSUS

BABOO LAL

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for c/delay in filing SLP & exemption from filing O.T.)

Date : 28/07/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)Mr. Arvind Verma, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent (s)Mr. B.P. Singh, Adv.
Mr. M.A. Chinnasamy, Adv.

UPON hearing counsel the Court made the following
O R D E R

Place it for final disposal on Monday, 4th August, 2003.

(MADHU SAXENA)(N.K.GANDHI)
(COURT MASTER) AR-cum-PS